

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/127/241/AMR/2019		241	Shri Ambica Hanuma Alapati & another Vs Brewer Energy Pvt Ltd
	Rest. A (Companies Act)/2/2023	U/R 48(2) of NCLT Rules, 2016	Shri Ambica Hanuma Alapati & Anr Vs. M/s. Brewer Energy Private Limited & 3 Others
	IA(Companies Act)/20/2023	U/R 11 & 32 of NCLT Rules, 2016	Shri Ambica Hanuma Alapati & Anr Vs. M/s. Brewer Energy Private Limited & 3 Others

ORDER

Rest. A (Companies Act)/2/2023 & IA (Companies Act)/20/2023:

Mr. Abhishek Gupta, Ld. Counsel for the Applicant and Ms. Akshita Koolwal, Ld. Counsel for R1 and R2 present. Proof of service of notice on R1 not filed. However, the Counsel for R1 appeared. Vakaltnama and Counters not filed by the Respondents.

List the matter on 12.03.2024 for filing Vakaltnama and Counters.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**